

Institute of Nuclear Physics, [Translation]

Calcutta, for the year 1990-91. [Placed in Library See No. LT-1766/92]

- (5) A statement (Hindi and English Versions) showing reasons for delay in laying the papers mentioned at (4) above.

Annual Report And Review on the Working of the National Small Industries Corporation Ltd, New Delhi and Statement Showing Reasons for Delay in Laying these Papers

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF.P.J.KURIEN): I beg to lay on the Table—

1. A copy each of the following papers (Hindi and English Versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(i) A statement regarding Review by the Government on the working of the National Small Industries Corporation Limited New Delhi, for the year 1990-91.

(ii) Annual Report of the National Small Industries Corp.Limited, New Delhi, for the year 1990-91 along with Audited Account's and comments of the Comptroller and auditor General thereon.

(2) A statement (Hindi and English Versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT -1767/92]

[Translation]

The Punjab Agricultural Produce Markets (Amendment) Act, 1991 and The Punjab Agricultural Produce Markets (Second amendment) Act, 1991

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UTTAMBHAI H.PATEL); I beg to lay on the Table:-

(1) The Punjab Agricultural Produce Markets (Amendment) Act 1991 (president Act No. 2 of 1991) published in Gazette of India dated the 14th May, 1991, [Placed in Library See LT- 1768/92]

(2) The Punjab Agriculture Produce Markets (Second Amendment) Act, 1991 (President Act No. 7 of 1991) published in Gazette of India dated the 15th November, 1991.

[Placed in Library. See No. LT-1769/92]

13.07 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Ninth Report

[English]

SHRI P.P. KALIAPERUMAL (Cuddalore): Sir, I beg present the Ninth Report (Hindi and English Versions) of the Committee on Private Members' Bills and Resolution.

13.08 hrs.

BUSINESS ADVISORY COMMITTEE

Fourteenth Report

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): Sir, I beg to move:

"That this House do agree with the